

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, J&K

**Notification**

Jammu, the 4<sup>th</sup> of December, 2025

S.O. 307. In exercise of the powers conferred by sub-section (3) Section 19 of the Bharatiya Nagarik Suraksha Sanhita, 2023 read with S.O No. 2506 (E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India, the Government of J&K hereby notifies that the District Magistrate may, where no Assistant Public Prosecutor is available to prosecute any particular case, appoint any other person to be the Assistant Public Prosecutor to plead such case after giving notice of fourteen days to the Government of Union Territory of Jammu & Kashmir with the following conditions:

- i) The above arrangement shall be without prejudice to the provisions contained in sub-sections (1) and (2) of section 19 of the Bharatiya Nagarik Suraksha Sanhita, 2023.
- ii) No police officer shall be eligible for appointment as an Assistant Public Prosecutor, if he has taken any part in the investigation of that offence in respect of which the accused is being prosecuted or he is below the rank of Inspector.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

(Chandraker Bharti) IAS  
Principal Secretary to the Government

No. HOME-OWP/435/2024-10-HOME (7484961)

Dated:- 04.12.2025

**Copy to:**

1. Learned Advocate, General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Director General of Prosecution, J&K
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Director, Archives, Archaeology and Museums, J&K.
7. Director, Information & Public Relations, J&K.
8. General Manager, Government Press, Jammu/Srinagar, for Publication in the extra-Ordinary issue of the Government Gazette.
9. Private Secretary to the Chief Secretary.
10. Private Secretary to the Principal Secretary to the Government, Home Department.
11. I/C Website, Home Department.

**Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, Government of India.**

  
(Monish Kumar), JKAS  
Under Secretary to the Government